

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-208
IB-1874(ND)/2019

IN THE MATTER OF:

M/s Anurautan Textiles Pvt. Ltd.
Vs.
M/s. Sarveshwar Creations Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 IBC, 2016

Order delivered on 30.08.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Anand Shukla and Adv. CS Gupta
For the Respondent :

ORDER

Affidavit of service stated to have been filed is still not before the Bench.
Re-notify this case on 06.09.2019.

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—Sdr—

**(SUMITA PURKAYASTHA)
MEMBER (T)**

—Sdr—

**(INA MALHOTRA)
MEMBER (J)**